NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.173/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SIGNATURE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES:

Casa Builders Pvt.Ltd.

V/s.

SPSM Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

Dave i/b. legaris Parmers

Dated: 03.05.2017

ORDER C.P. No. 173/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representatives of the Petitioner is present.
- From the side of the ROC/RD Office Learned Officer is present. 2.
- Report is awaited. He is directed to file it by 15th May, 2017. 3.
- 4. A copy to be served on the other side. Now listed for hearing on 15.06.2017.

Sd/-

M.K. Shrawat Member (Judicial)